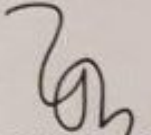


Government of India  
Ministry of Finance  
Department of Economic Affairs

New Delhi, the 06<sup>th</sup> August 2020

NOTIFICATION

No. 6(11)-B (R)/2020. By virtue of the power vested in him by clause (1) of article 148 of the Constitution of India, the President has been pleased to appoint Shri Girish Chandra Murmu to be the Comptroller and Auditor General of India with effect from the date he assumes charge of his office.

  
(Rajat Kumar Mishra) 6/8/20

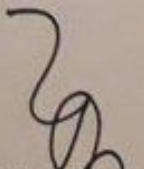
Joint Secretary to the Government of India

To,

The General Manager,  
Government of India Press,  
Mayapuri, New Delhi.

Copy forwarded to:

1. Secretary to the Comptroller and Auditor General of India, New Delhi
2. Cabinet Secretariat, New Delhi
3. Director of Audit, Central Revenues, New Delhi
4. Department of Expenditure (EG Branch), Ministry of Finance, New Delhi
5. Principal Accounts officer, Indian Audit and Accounts Department, New Delhi

  
(Rajat Kumar Mishra) 6/8/20

Joint Secretary to the Government of India